

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2000
ANSWERED ON 9TH DECEMBER, 2021**

CONSTRUCTION OF SUBWAY AND SERVICE ROADS

2000. SHRI KESINENI SRINIVAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to construct a subway at the entrance of Netaji Bridge, Ranigarithota, Vijayawada to facilitate easy movement of the residents in the vicinity of the bridge;**
- (b) if so, details thereof and if not, the reasons thereof;**
- (c) whether the Government is planning to build a service road along side the Vijayawada section of National Highway-5 (NH-5) to reduce the risk of accidents and enhance the ease of movement of residents of the two urban villages of Jakkampudi and Gollapudi;**
- (d) if so, details thereof;**
- (e) whether the Government proposes to pay the enhanced compensation approved by the arbitration authority to farmers for the land acquired to build the Gundugolanu section of NH-5; and**
- (f) if so, the details and the time by which the compensation would be paid to the farmers?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) No Sir.**

(b) Does not arise.

(c) No Sir.

(d) Does not arise.

(e) & (f) The Arbitration matters are dealt on case to case basis in accordance to NH Act 1956 and as per procedures in vogue as and when the Arbitration Awards are received from the respective Arbitrators.
